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GOVERNMENT OF INDIA  
DEPARTMENT OF REVENUE AND BANKING  
(REVENUE WING)  
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NOTIFICATION  
(INCOME-TAX)

No.1475 (F.No.197/62/76-IT (AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of Section 10 of the Income-tax Act 1961 (43 of 1961), the Central Govt. hereby notifies 'Sri Durgamalleswara Swamy Varla Devasthanam, Vijayawada' for the purpose of the said section for and from the assessment year (s) 1976-77.

sd/-  
( T.P. JHUNJHUNWALA )  
DIRECTOR, GOVT. OF INDIA

To

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NO. CC/ITAI/1467/375/RSP/76

'Virdi'  
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